State Governments into the famine conditions and scarcity conditions in some of the States, including Mysore, whether any reports have been submitted, and what steps have been taken by the Central Government to remove those conditions?

SUSPENSION OF MEMBER

भी बागड़ी: भ्रष्ट्यक महोदय, भ्राप तो पंजाब

धायक महोबय: धगर मेम्बर माहब क्कते नहीं हैं और प्रोसीडिंग्स को इंटराट करते हैं तो मैं उन से कहंगा कि वह बाहर कले जायें।

श्री बागड़ी: प्रध्यक्ष महोदय, मैं भ्राप का हुइम न मानूं तब तो ग्राप कह सकते हैं। मैं च्य बैठ जाता हं।

भ्रष्यक्ष महोदय: मैं ने कहा कि ध्राप बाहर चले जायें।... मैं भ्राप में पूछता ड्रंकि भ्राप बाहर जायेंगे या नहीं।

स्ती बागड़ी: इस तरह से तो ठीक नहीं है।

श्री सम्बुलियये : वह चूप बैठ रहे हैं। श्राच्यका महोदय : मैं इस बात को नहीं मान सकता । माननीय सदस्य बाहर जाते हैं या नहीं।

स्ती बागड़ी : ग्रध्यक्ष महोदय, मेरी . स्रश्यक्ष महोदय श्राप बाहर जायेंगे का नहीं ।

श्री बागड़ी : श्रध्यक्ष महोदय, . . .

ग्रस्थक्ष महोदय : ग्राप मेरे कहने के बावजद

श्री बागड़ी: राजस्थान, पुजाब धीर मध्य प्रदेश में लोग भूखों मर २हे हैं, इस बारे में

ग्रध्यक्ष महोदय : मरेकहने के बावजूद श्री किशन पटनायक : ग्राप एक बान बो मून जीजिये ।

भ्रष्यक्ष महोदय: मेरे कहने के बावजूद श्री बागड़ी बाहर जाने के लिये तैयार नहीं है। मैं उन्हें नेम करता हूं। माननीय सदस्य श्री बागड़ी मेरी घषारिटी को प्लाउट कर रहे हैं, उन ने मैं ने बाहर जाने के लिये कहा लेकिन वह मानने के लिये तैयार नहीं है।

भी किशन पटनासकः ग्राप एक बात तो सून लीजिये।

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That Shri Maniram Bagri, a Member of this House and named by the Speaker, be suspended from the service of this House for three days".

Mr. Speaker: The question is

भी मधु लिमये : ग्राप एक बात मृत लीजिये ।

Mr. Speaker: The question is:

"That Shri Maniram Bagri, a Member of this House and named by the Speaker, be suspended from the service of this House for three days".

The Lok Sabha divided:

भी किशान पटनायकः ग्रध्यक्ष महोदयः मेरी एक वाल मुन लीजिये ।

भी मधु लिसये : प्रस्ताव को यापस निया जाये । मणीन काम नहीं कर रही है ।

Mr. Speaker: I am calling for division again. Members should be ready in their seats with both hands ready to operate.

The question is:

"That Shri Maniram Bagri, a Member of this House and named by the Speaker, be suspended from the service of this House for three days."

The Lok Sabha divided:

Reddy, Shri Linga

Division No. 8

Alagesan, Shri Alva, Shri A. S. Alvares, Shri Aney, Dr. M. S. Anjanappa, Shri Ankineedu, Shri Azad, Shri Bhagwet Jha Bade, Shri Bal Krishna Singh, Shri Ralakrishnan, Shri Barman, Shri P. C. Barupal, Shri P. I. Bhakt Darehan, Shri Bhanu Prakash Singh, Shri Bhattacharyya, Shri C. K. Bheel, Shri P. H. Boronah, Shri P. G. Brajeshwar Prasad, Shri Brij Basi Lal, Shri Chanda, Shrimati Jyotana Chandak, Shri Chandrabhan Singh, Shri Chaturvedi, Shri S. N. Chaudhuri, Shrimati Kamala Choven, Shri D. R. Das, Dr. M. M. Das, Shri B. K. Das. Shri N. T. Den, Shri P. K. Deshmukh, Shri B. D. Deahmukh, Shrimati Vimala Dhuleshwar Meens, Shri Dighe, Shri Dixit, Shri G. N. Dwivedi, Shri M. L. Dwivedy, Shri Surendranarth Gajrej Singh Reo, Shri Gandhi, Shri V. B. Gowdh, Shri Veeranna Gulshan, Shri Gupte, Shri Kashi Ram Hem Rej, Shri Himmetsinhii, Shri Jadhav, Shri M. L. Jamunadevi, Shrimati Jenu, Shri Kachhavaiya, Shri Hukam Chand Kajrolkar, Shri Kameth, Shri Heri Vishnu Kerni Singhii, Shri Kesar Lal, Shri

AYES

Khanna, Shri P. K. Koujalgi, Shri H. V. Krishnapel Singh, Shri Kureel, Shri B. N. Lakshmikanthamma, Shrimati Lalit Sen, Shri Lasker, Shri N. R. Laxmi Bai, Shrimeti Malaichami, Shri Malaviya, Shri K. D. Malhotra, Shri Inder J. Maniyangadan, Shri Marandi, Shri Masani, Shri M. R. Masuriya Din, Shri Mathur, Shri Harish Chandra Methur, Shri Shiv Charen Mehrotra, Shri Braj Bihari Mehta, Shri Jashvant Mirza, Shri Bakar Ali Miera, Shri Shyam Dhar Mohanty, Shri Gokulananda More, Shri K. L. Mukerjee, Shrimati Sharda Naik, Shri Maheswar Nait, Shri N. Sreekantan Nath Pai, Shri Nesamony, Shri Pandit, Shrimati Vilay Lakshmi Penne Lal, Shri Pant, Shri K. C. Petel, Shri Man Sinh P. Patel, Shri P. R. Patil, Shri S. B. Patil, Shri S. K. Petneik, Shri B. C. Pratep Singh, Shri Rei Bahadur, Shri Rem, Shri T. Ram Subhag Singh, Dr. Ram Swarup, Shri Lamenathan Chettiar, Shri R. Ramdhani Das, Shri Ramshekher Presed Singh, Shri Rene, Shri Rec, Dr. K. L. Reo, Shri Krishnamcorthy Rec, Shri Remapethi Rattan Lal, Shri Reddi, Dr. B. Gorala

12.21 hrs.

Reddy, Shri Surender Reddy, Shrimati Yashoda Saha, Dr. S. K. Sahu, Shri Rameshwar Semente, Shri S. C. Satyabhama Devi, Shrimati Sen, Shri P. G. Shab, Shrimati Jayaben Sham Nath, Shri Sharma, Shri A. P. Shashi Ranjan, Shri Shaetri, Shri Lel Bahadur Shastri, Shri Ramanand Sheo Narain, Shri Shinkre, Shri Shree Narayan Das, Shri Shyam Kumari Devi, Shrimati Siddenaniappe, Shri Siddiah, Shri Sidheswar Prasad, Shri Singh, Dr. B. N. Singh, Shri D. N. Singh, Shri S. T. Singhvi, Dr. L. M. Sinha, Shrimati Ramdulari Sinho, Shri Satya Narayan Sinhasan Singh, Shri Snatak, Shri Nardeo Sov. Shri H. C. Subramaniam, Shri C. Sumat Presed, Shri Sunder Lal, Shri Surendra Pal Singh, Shri Thengal, Shri Nallakova Thomas, Shri A. M. Tiwary, Shrl K. N. Tiwary, Shri R. S. Trivedi, Shri U. M. Tyagi, Shri Uikey, Shri Upadhysya, Shri Shiva Dutt Vaiabye, Shri M. B. Valvi, Shri Veerabasappa, Shri Verma, Shri S. L. Vidvalankar, Shri A. N. Vijaya Raje, Shrimati Virbhadra Singh, Shri Vyas, Shri Radhelal Yadav, Shri Ram Harkh

NOES

Reddiar, Shri

Limeye, Shri Mudhu Pattneyek, Shri Kjahen Shri Gahmari (Ghazipur); rosc-

Mr. Speaker: The result of the division is: Ayes: 154; Noes: 4.

The motion was adopted.

Mr. Speaker: Now, I will ask Shri Bagri, under the orders of the House, that he might go out of the House and that he is suspended for three days.

श्री बागकी: अध्यक्ष महोदय, मैं जाता हूं। लेकिन धांप निशंय तो दीजिये कि मुखमरी होती क्या है। मैं तो जा रहा हूं लेकिन धांप मुखमरी के निशंय के बारे में जरा सोविये और जो लोग हुकूमत के ऊपर बैठे रहते हैं उन को बतलाइये तो कि मुखमरी होती क्या है।

(Shri Bagri then left the House)

ORAL ANSWERS TO QUESTIONS --

SHORT NOTICE QUESTION-contd.

Shri S. M. Banerjee: Sir, my question has not been replied.

Mr. Speaker: What was his question?

Shri S. M. Banerjee: My question was whether it is a fact that after getting reports from other States, in addition to Mysore, some survey has been conducted in those areas or States which are famine-stricken and where scarcity conditions prevail; if so, whether reports have been received and steps taken by the Central Government to afford necessary help in those areas?

Mr. Speaker: Should we not devote all this time to the debate that is coming up oday? He is going out of the Mysore limit and asking questions that are not relevant. Shri S. M. Bancrjee: My question was about other States in addition to Mysore.

Mr. Speaker: I think all the time should be devoted to the debate so that the question of all States can be taken up there instead of putting these questions. Calling Attention Notice.

Shri Nath Pai: Your ruling is very correct but we do not get specific replies about the specific difficulties. He will be giving reply only to the general points. You are putting an omnibus ban on questions.

Mr. Speaker: It is not an omnibus ban. Immediately we are taking up the food debate.

Shri Bade: We have also received letters from Madhya Pradesh....

Mr. Speaker: That is why I say that all those questions could be taken up there.

Shri Bade: That question of ban will not be discussed in the debate. That is a particular question.

Mr. Speaker: If the hon, Members want, I can extend it. But that will be taken out of the time of the debate.

Shri S. M. Banerjee: Kindly hear me. My question was about the other States in addition to Mysore.

Mr. Speaker: I cannot go out of Mysore limit during the Short Notice Question. We now take up the Calling Attention Notice. Shri Yashpai Singh.

श्री नचुलिमये: साग्र समस्या वाली बहस के बाद इसको क्यों नहीं लेते, इस समय खरम कर दीजिये।